

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 55/441/NCLT/AHM/2017

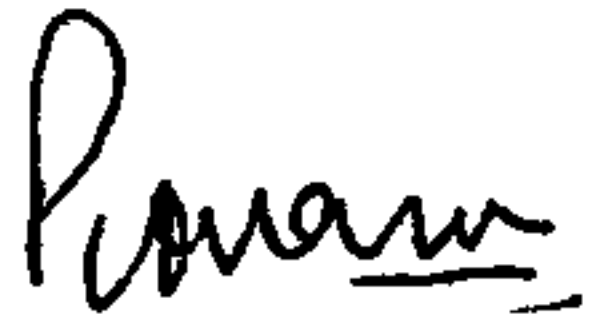
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017**

Name of the Company: MB Power (Madhya Pradesh) Ltd. & Ors.


Section of the Companies Act: Section 441 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. POONAM MATHUR FOR SINGHI & CO.	ADVOCATE	PETITIONER	
2.				

ORDER

Learned Advocate Ms. Poonam Mathur i/b Singhi & Co. present for Petitioner.

Order complied with. Inform ROC accordingly.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 4th day of July, 2017.